

श्री शामनाथ : यह तो सही है कि कुछ इस किस्म की शिकायतें गवर्नमेंट के पास आई हैं और इसी लिए यह एन्क्वायरी हो रही है। जब इस एन्क्वायरी का नतीजा सामने आ जायेगा, उस वक्त यह कहना मुमकिन होगा कि सोसायटी में कोई ग़बन हुआ है या नहीं।

श्री कि० पटनायक : क्या इस एन्क्वायरी में ऐसे लोगों का एविडेंस लिया जा रहा है, जो पहले इस सोसायटी में नौकर थे, लेकिन जो इस से तंग आ कर छोड़ कर चले गए थे ?

श्री शामनाथ : इस वक्त पोजीशन यह है कि जो प्रिलिमिनरी एन्क्वायरी हो रही है, उस में तीन आफ़िसर्ज़ काम कर रहे हैं, मसलन एकाउंट्स क्रो मि० चारी देख रहे हैं, आफ़िस के वकिंग क्रो एक दूसरे आफ़िसर साहब देख रहे हैं और प्रोडक्शन एंड डिस्ट्रिब्यूशन यूनिट का वकिंग मि० राणाडे देख रहे हैं।

श्री कि० पटनायक : श्रीमान्, मेरा सवाल दूसरा था। मेरा सवाल तो यह था क्या इस एन्क्वायरी के सम्बन्ध में ऐसे लोगों का भी एविडेंस लिया जा रहा है, जो पहले इस सोसायटी में नौकर थे, लेकिन जो इस सोसायटी की गन्धी से तंग आ कर इस्तीफा दे कर चले गए हैं, जैसे एक एकाउंटेंट और क्लर्क था।

श्री शामनाथ : इस वक्त आफ़िसर्ज़ एन्क्वायरी कर रहे हैं और उन की रिपोर्ट आने के बाद अगर जरूरी समझा जायेगा कि जो लोग इस सोसायटी में पहले काम करत थे, उन को बुला कर दर्याफ्त किया जाये, तो वैसे भी किया जायगा।

#### Economic Conference at Cairo

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Shri P. R. Chakraverti:  
Shri Bishanchander Seth:  
Shri S. B. Das:  
Shri Subodh Hansda:  
Shri Basumatari:  
Shri S. C. Samanta:  
Shri K. N. Tiwary:  
Shri Bibhnti Mishra:  
Shri Raghunath Singh:

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Shri Kolla Venkalah:  
Shri Daji:  
Shri Indrajit Gupta:  
Shri Yashpal Singh:  
Shrimati Maimoona Sultan:  
Shri Nath Pai:  
Maharajkumar Vijaya  
Ananda:  
Shri Hem Barua:  
Shri Ram Ratan Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether India was one of the convenors of the Economic Conference held at Cairo;

(b) how many nations participated in it; and

(c) what were their main recommendations?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Thirty-six.

(c) The Conference unanimously adopted what is known as the "CAIRO DECLARATION OF DEVELOPING COUNTRIES" which is placed on the Table of the House. [Placed in Library. See No. LT-300/62].

Shri P. R. Chakraverti: Will the Government give us some idea of the main objective for which the conference has been convened?

Shri Manubhai Shah: The main purpose of the conference was to look into the economic problems of the developing countries, since they represent more than two-thirds or almost three-fourths of the whole world. In the recent decade, what is called the development decade of the United Nations, there has been a fall in the share in the world market of the developing countries from 25 per cent to 32 per cent. So, all the developing countries are feeling alarmed due to the economic, trade and commercial policies of the industrialised countries, and developing countries are losing both in price and in volume of the primary products which are exported to the developed countries.

Therefore, we resolved and issued this declaration taking into account all the economic problems of the underdeveloped countries.

I will particularly draw the attention of the House to paragraph 36 which is one of the most important paragraphs. It reads:

"At the same time, the Conference considers the establishment of an international compensatory financing system, a matter of great urgency and invites the International Monetary Fund to examine the undertaking of measures for a more effective balancing of payments of developing countries."

As the House knows, the primary products are going lower and lower in prices and industrialised countries are purchasing these products in a discriminatory manner at lower prices. Therefore, an international compensatory monetary device, which should be held as a buffer stock, of a certain amount of funds from which if there is any fall in the export earnings of developing countries the compensation should be paid has been suggested.

**Shri P. R. Chakravarti:** Is there any arrangement to set up a regular machinery to inter-link these less developed countries on the model of the ECM group?

**Shri Manubhai Shah:** That is what we really wanted to avoid, and it is to the great credit of this conference that the developing countries did not feel themselves frightened out to form a separate block or group or act as a little United Nations. We want to work within the frame-work of the United Nations and through the mutual co-operation of the industrialised countries and the developing countries.

**Shri Nath Pai:** Has any machinery been thought of or devised with a view to pursuing the laudable objectives which were common to all the participating countries?

**Shri Manubhai Shah:** Yes, Sir. I would draw the attention of the hon. Member to Chapter V of this declaration in which it is said that we mean to meet more often if necessary to take co-operative and concerted measures.

**Mr. Speaker:** Is it contained in the statement?

**Shri Manubhai Shah:** Yes.

**Mr. Speaker:** Then he need not repeat it.

**Shri Manubhai Shah:** I only wanted to draw the attention of the hon. Member to the fact that there will be more meetings of this conference and mutual problems, remedial measures and their implementation will be discussed from time to time.

**Mr. Speaker:** Why should the hon. Minister repeat it when he has already given it in the statement?

**Shri Nath Pai:** He was actually justified in saying that, Sir, because I asked if there is a permanent machinery to pursue the laudable objectives. They may meet from time to time. That is a contingency which is not foreseeable.

**Mr. Speaker:** The information he wants to give is given in the statement. I only wanted to point out that that need not be read.

**Shri Nath Pai:** It is not contained in the statement.

**Shri Manubhai Shah:** I was trying to explain the difference between his question and what is contained in the statement.

**Shri S. C. Samanta:** May I know the names of the countries that were invited but could not attend, and the reasons that they have given for not attending the conference?

**Shri Manubhai Shah:** Practically all the developing countries attended the conference. As a matter of fact, some of them, due to lack of time or early clearance from the Government,

could not come but expressed their desire to attend the conference at the next opportunity.

**Shri Hem Barna:** Is it a fact that some sort of an economic third-force was evolved in this conference to counteract the threat of groupings of developed countries?

**Shri Manubhai Shah:** No, Sir, that is precisely, as I said what we tried to avoid. But what we have resolved on the economic grouping is worth a deep study because that will mean remedial measures of a pragmatic nature in order to avoid the ill effects of this new common market.

**Shri Sham Lai Saraf:** Have the participating governments in this conference been able to find out a common ground to supply one another as consumers and suppliers—these very commodities which are falling in prices in the world market?

**Shri Manubhai Shah:** That is only one part, because we do not want only to throw the responsibility of development on the industrialised countries of the world. The major responsibility should rest within the orbit of the developing countries themselves both individually and collectively. So, there should be no discriminatory trade practices within the developing countries also for these commodities and in the price structure.

**Shri Bhagwat Jha Azad:** May I know whether India as a co-sponsor of this conference has drawn attention of the ECM towards the recommendation saying that their action will have a great impact on the general economic growth of all the under-developed countries?

**Shri Manubhai Shah:** Yes, Sir. As soon as the Conference was over, the Chairman was authorised to send the declaration not only to the United Nations but to all the regional market groupings and the Common Market.

### Central Drug Recontrol Institute

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\*146. { Shri D. C. Sharma:  
Shri Shree Narayan Das:

Will the Minister of Commerce and Industry be pleased to state the up-to-date progress made in setting up a Central Drug Recontrol Institute to re-check the quality of drugs produced by the public sector units?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** The matter is still under consideration.

**Shri D. C. Sharma:** May I know when this consideration was undertaken? How long has this matter been under consideration?

**Shri Kanungo:** For about a few months. The consideration is between the different Ministries of the Government. Now we have to consult the CSIR. Since for the moment drug projects other than that of Hindustan Antibiotics have not come into production there is no hurry about it.

**Shri D. C. Sharma:** May I know at what level the whole consideration is taking place—at the Ministerial level or some committee has been appointed for this purpose?

**Shri Kanungo:** The consultation is between the Ministry of Commerce and Industry and the Ministry of Scientific Research and Cultural Affairs.

### Repeal of Portuguese Laws in Goa

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\*147. { Shri Indrajit Gupta:  
Shri A. K. Gopalan:  
Shri P. Kunhan:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1379 on the 11th June, 1962 and state:

(a) whether any final decision has been taken regarding repeal and